

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1044  
TO BE ANSWERED ON 27.06.2019**

**Incentives to Sportspersons**

**1044. SHRI PINAKI MISHRA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether there is an increase of Rs. 4.77 crores for the incentives to the sportspersons and if so, the details thereof;**

**(b) the number of additional sportspersons who can be covered in the increased amount of Rs. 4.77 crores; and**

**(c) whether incentives and the sports facilities available are enough to motivate the sportspersons to elevate their quality and standard to compete in the international arena and bring results and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR  
YOUTH AFFAIRS AND SPORTS  
[KIREN RIJIJU]**

**(a) No Sir. The increase is Rs. 26.00 crore. Budgetary allocation for incentives to sportspersons in the Interim budget this year is Rs. 87.00 crore compared to Rs. 61.00 crore in the previous year.**

**(b) All eligible sportspersons are being provided cash awards, meritorious pension as per existing policy and guidelines. In view of inadequate provisions last year money for distributing cash awards to medal winners was borrowed from the National**

**Sports Development Fund and the same would be reimbursed out of allocation of the current year.**

- (c) While augmentation of sports infrastructure / sports facilities for high performance at international arena is a continuing process , the extant infrastructure, facilities and incentives being provided by the Central Government have been motivating sportspersons to excel in international sports competitions.**

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